

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 3711
TO BE ANSWERED ON 11th August, 2023

GRIEVANCES OF RETIRED WOMEN OFFICERS

3711. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware that several women officers in the country have not received pension after their retirement despite becoming eligible for the same following the verdict of Supreme Court in 2020;
- (b) if so, the details of such cases reported so far, State/UT-wise;
- (c) whether the Government has taken any steps to address the genuine grievances of retired women officers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Consequent upon Hon'ble Supreme Court's verdict, the Government has already issued order and accordingly O/o the PCDA (Pension), Prayagraj is notifying the pension in all cases received.

(b): Details of cases reported till 04.08.2023 are as under: -

Total claims received	-	102
PPO issued	-	101
Pending for sanction/Audit	-	01

(c) & (d): There is complete Grievance redressal mechanism including PG Portal where all pension grievances are processed. However, no separate details of grievances in respect of retired women officers are maintained.

(e): Does not arise.
